

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

MEETING NOTICE

As directed by the Ld. Chairperson Library Committee, Rouse Avenue District Court, New Delhi. A meeting of Library Committee is scheduled to be held on 07.09.2020 at 3.00 P.M. (Monday) through Video Conferencing.

All the respected Ld. Members of Library Committee are requested to kindly attend the meeting at the scheduled time, for which a link shall be sent at least two hours before the scheduled time.

This issues with the prior approval of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.

This is computer generated copy and does not require signature.

-Sd/-
(Renu)
Branch Incharge, Library,
Rouse Avenue District Court,
New Delhi.

No.E-12419-12425/Library Committee/RADC/2020 Delhi, Dated 05.09.2020.

Copy forwarded digitally for information and necessary action to:-

1. Reader to Ld. Chairperson (Library Committee), Special Judge (PC Act) (CBI), RADC, New Delhi, Room No. 506.
2. Dr. Ajay Gulati, Ld. Special Judge, (PC Act) (CBI)/Member, RADC, New Delhi.
3. Sh. Ashok Kumar, Ld. ACMM-02-cum-ACJ/Member, RADC, New Delhi.
4. Ld. Officer Incharge, Computer Branch, RADC, New Delhi with the request to direct the Branch Incharge of Computer Branch to create a Meeting Link to be sent directly to the Mobile Numbers and E-mail Ids of Ld. Members of the Library Committee, RADC, New Delhi atleast two hours before the scheduled time under intimation to this office.
5. Branch Incharge, Computer Branch, RADC, New Delhi for uploading on the official website.
6. Ms. Meenu Chopra, P.A. in the Office Pool, RADC, New Delhi (Mobile No. 9818080465) to take notes and for preparing of minutes.
7. P.S. to Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.

-Sd/-
Branch Incharge,
Library, RADC, New Delhi.

Agenda of the Meeting of “Library Committee” (scheduled to be held on 07.09.2020 at 3:00P.M through Video Conferencing):

1. Regarding giving final shape of Library.
2. Installation of online software journal in the Library.
3. Necessary steps w.r.t, purchasing the stock of books/journals as well as appraisal of steps taken so far for the purpose of making Library Operational.
4. Suggestions, if any from Ld. Members of Library Committee and other Ld. Judicial Officers regarding procurement of Books/Journals for Library.

***Any additional agenda as deems fit with the consent of Ld. Chairperson, Library Committee, RADC, New Delhi.**